

## BUSINESS ADVISORY COMMITTEE

(Eleventh Lok Sabha)

### EIGHTH REPORT

(Presented on 11-12-1996)

The Business Advisory Committee held a sitting on Tuesday, the 10th December, 1996.

2. The Committee recommend the allocation of time to the following items of business as shown against each:—

- |     |                                                                                                                           |         |
|-----|---------------------------------------------------------------------------------------------------------------------------|---------|
| (1) | Discussion and Voting on Supplementary Demands for Grants (General) for 1996-97.                                          | 3 hours |
| (2) | Discussion and Voting on Supplementary Demands for Grants (Railways) for 1996-97.                                         | 4 hours |
| (3) | The Constitution (Eighty-first Amendment) Bill, 1996 as reported by Joint Committee. ( <i>Consideration and passing</i> ) | 4 hours |
| (4) | The Seamen's Provident Fund (Amendment) Bill, 1996, as passed by Rajya Sabha. ( <i>Consideration and passing</i> )        | 1 hour  |

3. The Committee also recommend that discussion under Rule 193 on the following subjects may be held on the dates indicated against each:—

- |     |                                                         |                                                                |
|-----|---------------------------------------------------------|----------------------------------------------------------------|
| (1) | Rise in prices of essential commodities.                | Wednesday, the 11th December, 1996.                            |
| (2) | Deterioration in the standard of sports in the country. | Monday, the 16th December, 1996.                               |
| (3) | Problems of Union Territories without Legislatures.     | To be taken up during the week commencing 16th December, 1996. |

NEW DELHI,  
December 10, 1996  
Agrahayana 19, 1918 (Saka)

PURNO A. SANGMA,  
Chairman,  
Business Advisory Committee.